

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4412
ANSWERED ON:20.08.2010
IMPORT OF PHARMACEUTICAL RAW MATERIALS INGREDIENTS
Sinha Shri Yashwant

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Drug Controller General (India) has banned the import of some raw materials and active pharmaceutical ingredients from some Chinese drug companies in the country;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the time since when these raw materials and active pharmaceutical ingredients were being imported from China;
- (d) whether domestic drug manufacturers are facing the shortage of such raw materials /ingredients which are used to make anti-infective drugs and pain killers; and
- (e) if so, the steps taken/proposed by the Government to meet the demand of these raw materials and also ensure the quality of such imported raw materials/ingredients?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

(a) to (c): The Registration Certificates for import of drugs of some of the Chinese manufacturers were cancelled recently as they did not have requisite Good Manufacturing Practices (GMP) certificates issued by their National Drug Regulatory Authority. A Statement containing the list of names of these companies, the names of the drugs and the date of issue of Registration Certificates therefor is annexed.

(d) & (e): No reports of shortage of these raw materials have come to notice as these are available from alternate sources.